

ORISSA HIGH COURT**FILING REPORT AS ON :02/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0007437/2022	RAMESH CHANDRA MALLICK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	DHENKANAL TOWN /264 /2022 () //
2	BLAPL/0007438/2022	SITARAM BINDHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /52 /2022 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000196/2022
3	BLAPL/0007439/2022	OPU HALDAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /10 /2021 () //
4	BLAPL/0007440/2022	BUNTY @ ILLUBANTA MALLICK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KHURDA MODEL /281 /2022 () //
5	BLAPL/0007441/2022	SANY NAYAK VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	RAIKIA /6 /2019 () //
6	BLAPL/0007442/2022	AFTAB ALAM VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	/ /0 () //
7	BLAPL/0007443/2022	TUTU @ SUBRAT NAIK VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	KAMAKHYANAGAR /119 /2017 () //
8	BLAPL/0007444/2022	LUCKY KUMAR VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI GRPS /69 /2022 () //
9	BLAPL/0007445/2022	CHILA @ ASHIS KHILAR VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /214 /2022 () //
10	BLAPL/0007446/2022	MANJU KUMARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /98 /2020 () //
11	BLAPL/0007447/2022	AJAY BISWAL @ BANTI VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /302 /2021 () //

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12	BLAPL/0007448/2022	ADMA KURAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /60 /2021 () //
13	BLAPL/0007449/2022	BASU @ BASUDEV DAS VS STATE OF ODISHA	GOURI KUMAR RATH VS	BADAGODA P.S. /82 /2022 () //
14	BLAPL/0007450/2022	DIBYA JAGADALA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SONEPUR /137 /2022 () //
15	BLAPL/0007451/2022	GOLAP NAYAK VS STATE OF ODISHA	SUBRATA PANDA VS	DHENKANAL TOWN /264 /2022 () //
16	BLAPL/0007452/2022	RABI KUMAR VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI GRPS /69 /2022 () //
17	BLAPL/0007453/2022	SARVAN KUMAR MANDAL VS STATE OF ODISHA	MANORANJAN PADHY VS	ADVA /42 /2021 () //
18	BLAPL/0007454/2022	HRUSIKESH BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BANSADA /106 /2022 () //
19	BLAPL/0007455/2022	SACHIN ORAM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /124 /2020 () //
20	BLAPL/0007456/2022	DEBAKANTA NAIK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 () //
21	BLAPL/0007457/2022	TAPAS MALLICK VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	MARINE PST TALCHUA /53 /2019 () //
22	BLAPL/0007458/2022	RAJENDRA KUMAR GOUDA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	BHANJANAGAR /40 /2022 () //
23	BLAPL/0007459/2022	ABHISEKH NAYAK	PRAVASHA PUJAREE PARIDA	DHAULI PS /97 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007460/2022	KUNAL KHARA	DIPTI RANJAN BHOKTA	PADWA /49 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007461/2022	SHIBA SANKAR NAIK @ SIBA	S.S.RAY (2)	BERHAMPUR SADAR /357 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007462/2022	BIKRI @ BIKRAM BREAKBEDA	BISWARANJAN MAHARATHA	CHANDRAPUR /7 /2009
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007463/2022	SANTOSH RAY	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /190 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007464/2022	BANTESH KUMAR	SK. ZAFARULLA	MACHHKUND /65 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007465/2022	MANAS NAIK	AMIT KUMAR NATH	MOTANGA /180 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007466/2022	MANOJ RANA	AMITAV TRIPATHY	GOCHHAPADA /42 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007467/2022	LAXMINARAYAN AGARWAL @ GOLU	CHANDANA MISHRA	BOLANGIR SADAR /36 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007468/2022	RAKESH KUMAR PANDA @ MANGA	JITENDRA SAMANTARAY	GOSANINUAGAM /103 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007469/2022	SADAN HANTAL	DIPTI RANJAN BHOKTA	NANDAPUR /72 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007470/2022	TUKUNA BARIK	BIGYAN KUMAR SHARMA	BADAGADA /61 /2021
		VS	VS	()

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35	BLAPL/0007471/2022	STATE OF ODISHA TALESWAR MALLICK VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /55 /2012 ()
36	BLAPL/0007472/2022	STATE OF ODISHA SUNITA SAMAL VS	BIPLAB KUMAR DASH VS	// EOW,BHUBANESWAR /8 /2016 ()
37	BLAPL/0007473/2022	STATE OF ODISHA JAKIR HOSSAIN VS	NIHAR RANJAN SAHOO VS	// MATHILI /41 /2021 ()
38	BLAPL/0007474/2022	STATE OF ODISHA GAGAN @ PURUSOTTAM BEHERA VS	JUGALA KISHORE PANDA VS	// TANGI /152 /2022 ()
39	BLAPL/0007475/2022	STATE OF ODISHA PRASANT MIRDHA @ KALIA VS	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /190 /2022 ()
40	CMAPL/0000320/2022	STATE OF ODISHA M/S. NATIONAL ALUMINIUM COMPANY LTD. VS	ARUP KUMAR PANDA VS	// () //
41	CMAPL/0000321/2022	STATE OF ODISHA AJAYA KUMAR JENA, O.A.S.I VS	HARA PRASAD RATH VS	// () //
42	CMAPL/0000322/2022	STATE OF ODISHA M/S.NALCO VS	PAMI RATH VS	// () //
43	CMP/0000697/2022	STATE OF ODISHA JAGANNATH NATH VS PRAFULLA KUMAR SAHU	SISIR KUMAR PUROHIT VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000201/2015
44	CMP/0000698/2022	STATE OF ODISHA PREM KUMAR VS GANGADHAR ROUTRAY	LALIT KUMAR MAHARANA VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000063/2006
45	CMP/0000699/2022	STATE OF ODISHA TANMAYA DAS VS PRADEEP KUMAR NAYA	SOURAV SUMAN BHUYAN VS	// () //

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46	CMP/0000700/2022	BHARAT DAS VS PAHALI DAS	SAROJ KUMAR DASH VS	// 0 //
47	CMP/0000701/2022	BHABANI PARIDA VS DAITARI PARIDA	VIVEKANANDA JENA VS	// 0 //
48	CONTC/0004994/2022	BHAGABAN NAHAK VS INSPECTOR OF SCHOOL, GANJAM CIRCLE	ADV VS	// 0 //
49	CONTC/0004995/2022	SUBASINI MALLICK VS PABITRA KUMAR MANDAL, I.A.S	ADV VS	// 0 //
50	CONTC/0004996/2022	BANITA PRADHAN VS PABITRA KUMAR MANDAL, I.A.S	ADV VS	// 0 //
51	CONTC/0004997/2022	KRUSHNA @ KRISHNA CHANDRA PRADHAN VS PABITRA KUMAR MANDAL, I.A.S	ADV VS	// 0 //
52	CONTC/0004998/2022	BISHNUPRIYA PRADHAN VS PABITRA KUMAR MANDAL, I.A.S	ADV VS	// 0 //
53	CONTC/0004999/2022	SULACHANA MALLICK VS PABITRA KUMAR MANDAL, I.A.S	ADV VS	// 0 //
54	CONTC/0005000/2022	RABINDRA KUMAR PATANAIAK VS PRASANTA KUMAR SENAPATI, IAS	ADV. VS	// 0 //
55	CONTC/0005001/2022	SEBATI MALLICK VS PABITRA KUMAR MANDAL, I.A.S	ADV VS	// 0 //
56	CONTC/0005002/2022	TARABATI PRADHAN VS PABITRA KUMAR MANDAL, I.A.S	ADV VS	// 0 //
57	CONTC/0005003/2022	SAITECH ENGINEERS	ARUN KUMAR BUDHIA	//

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		VS	VS	0
58	CONTC/0005004/2022	BASANTA KUMAR NAYAK, EXE.ENGNR., RW AND S DIVN., KENDRAPARA NIRAKAR JENA	BHAGABAN MOHANTY	//
		VS	VS	0
59	CONTC/0005005/2022	RANJAN KUMAR GIRI, D.E.O, CUM NODAL OFFICER, JAJPUR SUSHAMA DAS	KULDEEP MOHANTY	//
		VS	VS	0
60	CONTC/0005006/2022	SANTOSH JOSHI, I.F.S., DIVISION FOREST OFFICER, DFO, BARIPADA,MAYURBHANJ PREETI JHUNJHUNWALA	PRANAB KUMAR GHOSE	//
		VS	VS	0
61	CONTC/0005007/2022	MRAGENDRA KANT MANGLIK SANTOSH KUMAR NAYAK	ADV	//
		VS	VS	0
62	CONTC/0005008/2022	SANJIB CHOPRA, I.A.S. KUANR MARNDY	SESHADEV DASH	//
		VS	VS	0
63	CONTC/0005009/2022	SANJIB PANDA, I.P.S BABULU HEMBRAM	SESHADEV DASH	//
		VS	VS	0
64	CONTC/0005010/2022	SANJIB PANDA, I.P.S TRUPTILATA SAHOO @TRUPTILATA SAHOO	ADV	//
		VS	VS	0
65	CONTC/0005011/2022	DR.SANJUKTA SAHOO, DIRECTOR OF NURSING DEPT. SONALI SAMAL	ADV	//
		VS	VS	0
66	CONTC/0005012/2022	DR.SANJUKTA SAHOO, DIRECTOR OF NURSING DEPT. SURESH CHANDRA DAS	BIGYAN KUMAR SHARMA	//
		VS	VS	0
67	CONTC/0005013/2022	RASHMIA BEHERA, D.R. OF CO OP. SOCIEITIES, SUNDARGARH BINATIMANI SINGH	ADV.	//
		VS	VS	0
68	CONTC/0005014/2022	BISHNUPAD SUTAR, D.E.O., BALASORE G.BHARAT PATRA	ADV	//
		VS	VS	0

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69	CONTC/0005015/2022	RAJ KUMAR SHARMA, I.A.S M/S. HINDUSTHAN BUILDERS VS	ADV. VS	// // ()
70	CONTC/0005016/2022	ASWINI DANDAPAT M/S. HINDUSTHAN BUILDERS VS	adv. VS	// // ()
71	CONTC/0005017/2022	ASWINI DANDAPAT AMITA RANI SAMAL VS	ADV VS	// // ()
72	CRLA/0000612/2022	BISHNUPADA SETHI, I.A.S. RABINDRA BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// // ATHAMALLIK /40 /2016 ()
73	CRLA/0000613/2022	STATE OF ODISHA PRAMILA JENA VS	ARJEET MISHRA VS	// // ITAMATI /52 /2019 ()
74	CRLA/0000614/2022	STATE OF ODISHA MANOJ KUMAR BEURA VS	PULAKESH MOHANTY VS	// // KORAPUT VIGILANCE /16 /2009 ()
75	CRLA/0000615/2022	STATE OF ODISHA RANJAN KUMAR BEHERA VS	JYOTIRMAYA SAHOO VS	// // PURUSHOTTAMPUR /356 /2022 ()
76	CRLA/0000616/2022	STATE OF ODISHA KESHAB KUMAR TURE VS	AMULYA RATNA PANDA VS	// // MACHHKUND /55 /2016 ()
77	CRLA/0000617/2022	STATE OF ODISHA BHIMA KAIBARTA VS	SATYA NARAYAN MISHRA VS	// // DHARAMGARH /120 /2013 ()
78	CRLMA/0000190/2022	STATE OF ODISHA PUJA NAYAK VS	BICHITRA NARAYAN SATAPATHY VS	// // KUJANGA /141 /2022 ()
79	CRLMA/0000191/2022	STATE OF ODISHA RAMESH NAMO VS	JUGALA KISHORE PANDA VS	// // KALIMELA /115 /2019 ()
		STATE OF ODISHA		//

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80	CRLMA/0000192/2022	GIRISH LENKA VS STATE OF ODISHA	ADV. VS	CHANDAPUR /79 /2021 () //
81	CRLMA/0000193/2022	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	ADV. VS	/ /0 () //
82	CRLMA/0000194/2022	MANOJ RAY VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BADABAZAR /71 /2021 () //
83	CRLMC/0002097/2022	RAJKUMAR PANKA@KHADU VS STATE OF ODISHA	BASUDEV MISHRA VS	JHARIGAM /113 /2017 () //
84	CRLMC/0002098/2022	ANIL KUMAR DASH VS STATE OF ODISHA	P.K.ROUT VS	SALIPUR /121 /2012 () //
85	CRLMC/0002099/2022	JAYA KRUSHNA BEHERA@JAYA BEHERA VS STATE OF ODISHA	MANAS CHAND VS	BAGHAMARI /57 /2022 () //
86	CRLMC/0002100/2022	LAXMI NAG VS STATE OF ODISHA	ABHILASH MISHRA VS	DUNGURIPALI /39 /2018 () //
87	CRLMC/0002101/2022	RATNAKAR JENA VS STATE OF ODISHA	DHARMENDRA SETHY VS	BERHAMPUR /39 /2020 () //
88	CRLMC/0002102/2022	BATUA@SUKANTA KUMAR PATRA VS STATE OF ODISHA	MAHITOSH SINHA VS	BALIANTA P.S. /45 /2000 () //
89	CRLMC/0002103/2022	INAL ISWAR VS INAL ANURADHA	DEBASIS SAHOO VS	/ /0 () //
90	CRLMC/0002104/2022	SIDDHANT NAYAK@SIDHANTA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
91	CRLMC/0002105/2022	SOUMYA RANJAN SWAIN@RAJA	SAMVIT MOHANTY	TIRTOL /169 /2017

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0002106/2022	SANATAN BARIK	SATYA SHIVA DASH	JAGATSINGPUR /256 /2004
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0002107/2022	PRAMOD KUMAR BEHERA	CHEERA RANJAN SATAPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0002108/2022	BIBHUTI RANJAN MOHANTY	KABIRAJ PRADHAN	/ /0
		VS	VS	()
		AJAYA KUMAR DHAL BISOI		//
95	CRLMC/0002109/2022	KAPILA PRADHAN	SATYA NARAYAN MISHRA	BONTH /83 /2020
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0002110/2022	AJAY KRISHNA BOSE	DEBARAJ MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0002111/2022	CHUDAMANI BISI	RABINDRANATH PRUSTY	/ /0
		VS	VS	()
		SABITA BISI		//
98	CRLMP/0001568/2022	SHANTILATA BEHERA	SURYAKANTA DAS MOHAPATRA	/ /0
		VS	VS	()
		DISTRICT MAGISTRATE CUM COLLECTOR,NAYAGARH		//
99	CRLMP/0001569/2022	IIFL FINANCE LIMITED.	ASIT KUMAR CHAUDHURY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/0001570/2022	AMIYA PRASAD MISHRA	DAYANANDA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMP/0001571/2022	ADHIKARI SUDHANSU SEKHAR DAS	AMIYA KUMAR TARAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0001572/2022	PRAFULLA KUMAR MOHANTY	PRAFULLA KUMAR KAR	/ /0
		VS	VS	()

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103	CRLMP/0001573/2022	STATE OF ODISHA SAGARIKA SAHOO VS	PRAVASHA PUJAREE PARIDA VS	// /0 ()
104	CRLMP/0001574/2022	BIJAYA KETAN SAHU MANASWINI DAS VS	SAMVIT MOHANTY VS	// /0 ()
105	CRLMP/0001575/2022	STATE OF ODISHA GAURAV SAROGI VS	ALOK KUMAR MOHAPATRA VS	// /0 ()
106	CRLMP/0001576/2022	STATE OF ODISHA RAJA BEHERA VS	SEKH ZAKIR HUSSAIN VS	// /0 ()
107	CRLMP/0001577/2022	STATE OF ODISHA SUSAMA ROUT VS	SEKH ZAKIR HUSSAIN VS	// /0 ()
108	CRLMP/0001578/2022	STATE OF ODISHA CHANDRAKANTA MOHANTY VS	KAMADEV MOHANTY VS	// /0 ()
109	CRLMP/0001579/2022	STATE OF ODISHA BEDADYUTI PRUSTY VS	BYOMAKESH TRIPATHY VS	// /0 ()
110	CRLMP/0001580/2022	STATE OF ODISHA JASMIN PARWEEN VS	PRASANTA KUMAR SAHOO VS	// /0 ()
111	CRLMP/0001581/2022	STATE OF ODISHA BHABANI DEI @ BEURA VS	PRASANTA KUMAR SAHOO VS	// /0 ()
112	CRLMP/0001582/2022	STATE OF ODISHA SANTOSH KUMAR DEY VS	PRASANTA KUMAR SATAPATHY VS	// /0 ()
113	CRLMP/0001583/2022	STATE OF ODISHA AMALKANTA JENA VS	MANORANJAN PADHI VS	// /0 ()
		STATE OF ODISHA		//

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114	CRLREV/0000353/2022	BHUPENDRA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	GOCHHAPADA /66 /2021 () //
115	CRLREV/0000354/2022	INDUMATI MAHANTA VS ABHIMANYU SAHOO	LALITENDU BHUYAN VS	// /0 ()
116	CRLREV/0000355/2022	RANJIT NAHAK VS STATE OF ODISHA	AMIT KUMAR NATH VS	// BANARAPAL /242 /2021 ()
117	CRLREV/0000356/2022	MALAYA RANJAN BHUKTA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// /0 ()
118	CRLREV/0000357/2022	RAKESH SINGH VS POONAM SINGH	PRASANTA KUMAR SATAPATHY VS	// /0 ()
119	FAO/0000307/2022	M/S. LEGAL MANAGER (TP CELL), THE NEW INDIA ASSURANCE CO.LTD. VS NIREN @ NAREN DUTTA	ANUSANTOSH SINGH VS	// ()
120	FAO/0000308/2022	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD. VS AKHAYA KUMAR LENKA	SOMNATH ROY VS	// ()
121	MACA/0000389/2022	ORIENTAL INSURANCE CO.L.T.D VS JAHARLAL MAHANTA	SOMNATH ROY VS	// ()
122	RPFAM/0000164/2022	TRILOCHAN PRADHAN VS LAXMIPRIYA PRADHAN@ KISHAN	ANAM CHARAN PANDA VS	// ()
123	RPFAM/0000165/2022	SMITARANI MOHAPATRA VS RAGHUNATH MISHRA	H.S.SATAPATHY VS	// ()
124	RPFAM/0000166/2022	SRIBACHHA RANA VS KALAYANI RANA	BHABANI SHANKAR DASPARIDA VS	// ()
125	RSA/0000183/2022	SAYAD SADIK HOSEN	SAMIR KUMAR MISHRA	//

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		VS	VS	0
126	RVWPET/0000176/2022	PARBATEE SINGH MANJUBALA SARANGI	SATYANARAYAN MISHRA	//
		VS	VS	0
127	RVWPET/0000177/2022	DEBA DARSHINI DASH @ MOHAPATRA PRADEEP KUMAR MOHARANA	ADV.	//
		VS	VS	0
128	RVWPET/0000178/2022	BIJAYALAXMI SAMAL PRADEEP KUMAR MOHARANA	ADV.	//
		VS	VS	0
129	TRP(C)/0000277/2022	BIJAYALAXMI SAMAL GADILI JAMUNA RANI@G.YAMUNA RANI	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
130	TRP(C)/0000278/2022	P.MUKESH KUMAR BIJAYA LAXMI MOHAPATRA	GAJENDRANATH ROUT	//
		VS	VS	0
131	TRP(C)/0000279/2022	SATYA SUNDR SAMIR RANJAN BEHURA	RABI NARAYAN MOHANTY	//
		VS	VS	0
132	TRPCRL/0000062/2022	A.SUTASMITA PATRA RANA PREATAP SINGH	LAXMAN PRADHAN	//0
		VS	VS	0
133	WA/0001041/2022	SANJUKTARANI SINGH STATE OF ODISHA	DHANANJAYA MUND, AGA	//
		VS	VS	0
134	WA/0001042/2022	CHAKRAPATI KANHAR STATE OF ODISHA	Y. S. P. BABU, AGA	//
		VS	VS	0
135	WA/0001043/2022	RAMESH CHANDRA MISHRA RADHAKANTA PANI	BHAGABAN BEHERA	//
		VS	VS	0
136	WA/0001044/2022	STATE OF ODISHA STATE OF ODISHA	LALATENDU SAMANTARAY, AGA	//
		VS	VS	0

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137	WA/0001045/2022	UMESH CHANDRA TRIPATHY STATE OF ODISHA VS	CHOUDHURY SATYAJIT MISHRA, AGA VS	// // ()
138	WP(C)/0019387/2022	AKSHAYA KUMAR JENA SUSANTA MADHAB RAY VS	SURYAKANTA DASMOHAPATRA VS	// // ()
139	WP(C)/0019388/2022	REGISTRAR OF COOPERATIVE SOCIETIES, BBSR D.RAJU VS	RAMA KRISHNA BISOI VS	// // ()
140	WP(C)/0019389/2022	STATE OF ODISHA MOHITA SAHU VS	BAIDHAR SAHOO VS	// // ()
141	WP(C)/0019390/2022	STATE OF ODISHA BORIGI RAMESH @ B.RAMESH VS	SOUBHAGYA KUMAR DASH VS	// // ()
142	WP(C)/0019391/2022	STATE OF ODISHA BIGHNESWAR SATAPATHY VS	ANIL KUMAR DAS VS	// // ()
143	WP(C)/0019392/2022	STATE OF ODISHA JYOSNARANI PATAJOSHI VS	ANIL KUMAR DAS VS	// // ()
144	WP(C)/0019393/2022	STATE OF ODISHA PRABHAKAR BEHERA VS	SARAT CH. MEKAP VS	// // ()
145	WP(C)/0019394/2022	STATE OF ODISHA USHARANI DAS VS	SANGRAM KUMAR SINGH VS	// // ()
146	WP(C)/0019395/2022	UNION OF INDIA JASMITA GARNAYAK VS	SANGRAM KUMAR SINGH VS	// // ()
147	WP(C)/0019396/2022	UNION OF INDIA SWAPNARANI PANDA VS	SANGRAM KUMAR SINGH VS	// // ()
		UNION OF INDIA		//

ORISSA HIGH COURT**FILING REPORT AS ON :02/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0019397/2022	SAROJ KUMAR MOHANTY VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
149	WP(C)/0019398/2022	MANASWINI MAHABHOI VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
150	WP(C)/0019399/2022	PRADEEP KUMAR SINHA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
151	WP(C)/0019400/2022	ODISHA GRAMYA BANK, GORUMAHISANI BRANCHAUROVINDA MOHANTY VS THE HEADMASTER-CUM-DDO, ST SCHOOL, MAYURBHANJ	VS	// 0 //
152	WP(C)/0019401/2022	RAJ KISHORE PRADHAN VS CHIEF MANAGER(CREDIT), STATE BANK, OF INDIA, BBSR	NEPOLEON SAHANI VS	// 0 //
153	WP(C)/0019402/2022	KARMU MAJHI VS STATE OF ORISSA	LAXMAN PRADHAN VS	// 0 //
154	WP(C)/0019403/2022	DIPTI REKHA BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //
155	WP(C)/0019404/2022	GHANASHYAM MAHANTA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
156	WP(C)/0019405/2022	PRADIPTA KISHORE CHAND VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
157	WP(C)/0019406/2022	CHANCHAL KUMAR PATNAIK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
158	WP(C)/0019407/2022	SUNIA MURMU VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
159	WP(C)/0019408/2022	SIVA SANKAR SAHU	RANJIT MOHANTY	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0019409/2022	SANTOSH KUMAR SAHOO	MANAS RANJAN KHATUA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0019410/2022	BISWAMBHAR DAS	BICHITRA NARAYAN SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0019411/2022	GEETANJALI NAYAK	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0019412/2022	RABINDRA NATH KAPOOR	BICHITRA NARAYAN SATAPATHY	//
		VS	VS	0
		MD AND CEO, UCO BANK, KOLKATA		//
164	WP(C)/0019413/2022	SCHOOL MANAGING COMMITTEE OF GOVINDA CHANDRA PRASAD MISHRA SCHOOL, BELDA	SHANTANU PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0019414/2022	SK. ABDUL RIHAN	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0019415/2022	RASHMIRANJAN PATRA	NIRMAL CHANDRA DAS	//
		VS	VS	0
		BM, AXIS BANK, BBSR		//
167	WP(C)/0019416/2022	DHIRENDRA KUMAR MOHANTY	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0019417/2022	DAYAN SHA	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0019418/2022	MANOJ KUMAR SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0019419/2022	GIRIDHARI SAHU	KSHITISH KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0019420/2022	STATE OF ODISHA SASMITA NAYAK VS	B.SATAPATHY VS	// // ()
172	WP(C)/0019421/2022	STATE OF ODISHA SWAPNA MOHANTY VS	BIBEKANANDA BHUYAN VS	// // ()
173	WP(C)/0019422/2022	STATE OF ODISHA SHREE JAGANNATH WOMENS HIGHER SECONDARY SCHOOL, TALASWAR VS	CHANDAN KUMAR VS	// // ()
174	WP(C)/0019423/2022	STATE OF ODISHA JAGANNATH NAYAK VS	RANJAN KUNAR ROUT VS	// // ()
175	WP(C)/0019424/2022	DISTRICT MANAGER, OSCSC LTD., JAGATSINGHPUR SUSHIL KUMAR PATEL VS	ARJUNA CHARANA BEHERA VS	// // ()
176	WP(C)/0019425/2022	STATE OF ODISHA DIJA SABAR @ DINA SABAR @ DWIJA SABAR VS	ARJUNA CHARANA BEHERA VS	// // ()
177	WP(C)/0019426/2022	STATE OF ODISHA M/S MAA CHANDI STONE CRUSHING, JAJPUR VS	ARUN KUMAR BUDHIA VS	// // ()
178	WP(C)/0019427/2022	STATE OF ORISSA MUKUNDA MALLIK VS	PRASHANTA KUMAR DAS VS	// // ()
179	WP(C)/0019428/2022	THE SUB COLLECTOR, KENDRAPADA KAILASH CHANDRA MISHRA VS	LAKSHMAN MISHRA VS	// // ()
180	WP(C)/0019429/2022	STATE OF ODISHA MUKUNDA MALLIK VS	PRASHANTA KUMAR DAS VS	// // ()
181	WP(C)/0019430/2022	THE SUB COLLECTOR, KENDRAPADA BALAKRISHNA SAHOO VS	DURGA PRASAD JENA VS	// // ()
		STATE OF ORISSA		//

ORISSA HIGH COURT**FILING REPORT AS ON :02/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0019431/2022	SK.ANSWAR ALI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
183	WP(C)/0019432/2022	SIBA NARAYAN DAS VS COLLECTOR, ANGUL	SUSANTA KUMAR PRADHAN 2 VS	// 0 //
184	WP(C)/0019433/2022	N.G.O. UNITED SAMITI ACTION, KENDRAPARA VS STATE OF ORISSA	P.K.ROUT VS	// 0 //
185	WP(C)/0019434/2022	ABHAYA KUMAR MOHANTY VS AO, ODISHA GRAMYA BANK, JAJPUR	PRABHAT KUMAR DAS VS	// 0 //
186	WP(C)/0019435/2022	LAXMIDHAR SAHOO VS R.T.O.,CUTTACK	K.C.MAJHI VS	// 0 //
187	WP(C)/0019436/2022	MAGU CHARAN NAYAK VS R.T.O.,CHANDIKHOL	K.C.MAJHI VS	// 0 //
188	WP(C)/0019437/2022	MAGU CHARAN NAYAK VS R.T.O.,CHANDIKHOL	K.C.MAJHI VS	// 0 //
189	WP(C)/0019438/2022	MANOJ KUMAR NAYAK VS R.T.O.,CUTTACK	K.C.MAJHI VS	// 0 //
190	WP(C)/0019439/2022	SRIKANTA SWAIN VS R.T.O.,JAGATSINGHPUR	K.C.MAJHI VS	// 0 //
191	WP(C)/0019440/2022	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
192	WP(C)/0019441/2022	ABDUL ZARIF KHAN VS R.T.O.,BBSR 2	K.C.MAJHI VS	// 0 //
193	WP(C)/0019442/2022	MAGU CHARAN NAYAK	K.C.MAJHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0019443/2022	R.T.O.,CHANDIKHOL MAHENDRANATH PRADHAN	JYOTIRMAY GUPTA	//
		VS	VS	0
195	WP(C)/0019444/2022	STATE OF ODISHA KANHU CHARAN SAMAL	TRILOCHAN BARIK	//
		VS	VS	0
196	WP(C)/0019445/2022	STATE OF ODISHA SAMBHUNATH PARIDA	AMITAV DAS	//
		VS	VS	0
197	WP(C)/0019446/2022	UCO BANK, BALASORE SAMILATA PRADHAN	AMITAV DAS	//
		VS	VS	0
198	WP(C)/0019447/2022	STATE OF ODISHA UNION OF INDIA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
199	WP(C)/0019448/2022	SATYANANDA NAYAK NIRANJAN BHUYAN	KRISHNA CHANDRA SAHU	//
		VS	VS	0
200	WP(C)/0019449/2022	STATE OF ODISHA M/S S. KUMARS ASSOCIATES (P) LTD.,JHARSUGUDA	ASHOK KUMAR ROUT	//
		VS	VS	0
201	WP(C)/0019450/2022	R.T.O.,JHARSUGUDA SUSHANTA KUMAR MOHANTY	PRASANTA KUMAR NANDA	//
		VS	VS	0
202	WP(C)/0019451/2022	STATE OF ODISHA M/S S. KUMAR ASSOCIATES (P) LTD.,JHARSUGUDA	ASHOK KUMAR ROUT	//
		VS	VS	0
203	WP(C)/0019452/2022	R.T.O.,JHARSUGUDA DIPTIMAYEE JENA	PRAFULLA KUMAR RATH	//
		VS	VS	0
204	WP(C)/0019453/2022	STATE OF ODISHA M/S S. KUMAR ASSOCIATES (P) LTD.,JHARSUGUDA	ASHOK KUMAR ROUT	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		R.T.O.,JHARSUGUDA		//
205	WP(C)/0019454/2022	M/S S. KUMAR ASSOCIATES (P) LTD.,JHARSUGUDA	ASHOK KUMAR ROUT	//
		VS	VS	()
		R.T.O.,JHARSUGUDA		//
206	WP(C)/0019455/2022	KHAGESWAR SAHOO	ASHOK KUMAR ROUT	//
		VS	VS	()
		R.T.O.,CUTTACK		//
207	WP(C)/0019456/2022	ODISHA GRAMYA BANK, PATTAMUNDAI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR. CUM SECY., S AND ME DEPT., BBSR		//
208	WP(C)/0019457/2022	ODISHA GRAMYA BANK, PATTAMUNDAI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR. CUM SECY., S AND ME DEPT., BBSR		//
209	WP(C)/0019458/2022	ODISHA GRAMYA BANK, KALAPADA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE DISTRICT AGRICULTURAL OFFICER, KENDRAPARA		//
210	WP(C)/0019459/2022	TILOTTAMA RAUTARA	JYOTI PATNAIK	//
		VS	VS	()
		PERMANENT AND CONTINUOUS LOK ADALAT, PURI		//
211	WP(C)/0019460/2022	ODISHA GRAMYA BANK, KALAPADA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE EE, ELECTRICAL CESCO, KENDRAPARA		//
212	WP(C)/0019461/2022	ODISHA GRAMYA BANK, KALAPADA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE I.G., REGISTRATION, ODISHA		//
213	WP(C)/0019462/2022	ODISHA GRAMYA BANK, KALAPADA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR CUM SECY., S AND ME DEPT., BBSR		//
214	WP(C)/0019463/2022	ODISHA GRAMYA BANK, KALAPADA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE CDMO, KENDRAPARA		//
215	WP(C)/0019464/2022	ODISHA GRAMYA BANK, KALAPADA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR.-CUM-SECY., HIGHER EDUCATION DEPT.		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0019465/2022	ODISHA GRAMYA BANK, KALAPADA BRANCH VS THE COLLECTOR AND DM, KENDRAPARA	AUROVINDA MOHANTY VS	// 0 //
217	WP(C)/0019466/2022	ODISHA GRAMYA BANK, PATTAMUNDAI BRANCH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
218	WP(C)/0019467/2022	ODISHA GRAMYA BANK, KALAPADA BRANCH VS THE COMMNR.-CUM-SECY.,S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
219	WP(C)/0019468/2022	ODISHA GRAMYA BANK, PATTAMUNDAI BRANCH VS THE PRINCIPAL SECY., HOME, GOVT. OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
220	WP(C)/0019469/2022	ODISHA GRAMYA BANK, KALAPADA BRANCH VS THE SUPDT. ENGINEER-CUM-DDO, CESCO, KENDRAPARA	AUROVINDA MOHANTY VS	// 0 //
221	WP(C)/0019470/2022	ODISHA GRAMYA BANK, PATTAMUNDAI BRANCH VS THE DIRECTOR, SOCIAL WELFARE DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
222	WP(C)/0019471/2022	ODISHA GRAMYA BANK, KALAPADA BRANCH VS THE COMMNR.-CUM-SECY.,S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
223	WP(C)/0019472/2022	SIBA NARAYAN DAS VS COLLECTOR, ANGUL	SUSANTA KUMAR PRADHAN 2 VS	// 0 //
224	WP(C)/0019473/2022	ODISHA GRAMYA BANK, KALAPADA BRANCH VS THE EXECUTIVE OFFICER-CUM-DDO, DESCO, KENDRAPARA ELECTRICAL DIV-II	AUROVINDA MOHANTY VS	// 0 //
225	WP(C)/0019474/2022	PABAN KUMAR JAIN VS PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR	SIDHARTHA RAY VS	// 0 //
226	WP(C)/0019475/2022	BIMAL KUMAR JAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
227	WP(C)/0019476/2022	PRADYUMNA KUMAR PRADHAN	SAMARENDRA PATTANAIAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
228	WP(C)/0019477/2022	BIMAL KUMAR JAIN	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0019478/2022	AJAY AGRAWAL	SRIJAY KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0019479/2022	SUDHANSU BEHERA	ASHWINI KUMAR DAS	//
		VS	VS	0
		THE ADDL. DIST. MAGISTRATE-CUM-DIST. REGISTRAR, SUNDARGARH		//
231	WP(C)/0019480/2022	SADANANDA SAHOO	PRASANTA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0019481/2022	NIRODA KUMAR SASMAL	ROHIT RANJAN RAY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0019482/2022	SATYENDRANATH SAMAL	PRASANTA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0019483/2022	PRAVASINI MOHANTY	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0019484/2022	ARABINDA PATTNAYAK	ROHIT RANJAN RAY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0019485/2022	MONALIN MOHAPATRA	PRAVASHA PUJAREE PARIDA	//
		VS	VS	0
		SANGRAM KESHARI SAMANTRAY		//
237	WP(C)/0019486/2022	BIBEKANANDA NAYAK	PRASANTA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0019487/2022	JYOTSNAMAYEE NAYAK	ROHIT RANJAN RAY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0019488/2022	STATE OF ODISHA JITENDRA PARIDA VS	GYANARANJAN SETHI VS	// // ()
240	WP(C)/0019489/2022	STATE OF ODISHA RENUBALA DAS VS	ROHIT RANJAN RAY VS	// // ()
241	WP(C)/0019490/2022	STATE OF ODISHA SATRUGHNA DEHURI VS	ASHOK KUMAR DAS VS	// // ()
242	WP(C)/0019491/2022	THE COLLECTOR, CUTTACK KUNTALA PARIDA VS	SUSANTA KUMAR NAYAK VS	// // ()
243	WP(C)/0019492/2022	STATE OF ORISSA BISWAMBAR BEHERA VS	BISWABIHARI MOHANTY VS	// // ()
244	WP(C)/0019493/2022	STATE OF ODISHA M/S SHREE HARI PRINTERS, ANGUL VS	ASIT KUMAR DASH VS	// // ()
245	WP(C)/0019494/2022	THE COMMNR. COMMERCIAL TAXES AND GST, CUTTACK SANATAN SAHOO VS	MD. GOLAM MADANI VS	// // ()
246	WP(C)/0019495/2022	STATE OF ODISHA AMIT KUMAR SAHOO VS	SATYA RANJAN PATI VS	// // ()
247	WP(C)/0019496/2022	STATE OF ODISHA AMIYA KUMAR NANDA VS	KOUSIK ANANDA GURU VS	// // ()
248	WP(C)/0019497/2022	SENIOR BRANCH MANAGER, SYNDICATE BANK, BALASORE M/S.ZELUS CORPORATION, CUTTACK VS	UMESH CH. BEHURA VS	// // ()
249	WP(C)/0019498/2022	ADDL. COMMNR. OF CT AND GST(APPEAL), SUNDARGARH MANOJ KUMAR SAMAL VS	KUNAL KUMAR SWAIN VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0019499/2022	M/S.ZELUS CORPORATION, CUTTACK VS ADDL. COMMNR. OF CT AND GST(APPEAL), SUNDARGARH	UMESH CH. BEHURA VS	// 0 //
251	WP(C)/0019500/2022	ASHISAN XESS VS STATE OF ODISHA	RAHUL MOHANTY VS	// 0 //
252	WP(C)/0019501/2022	BHUPEN KUMAR NAYAK VS UNION OF INDIA	DEBENDRA KUMAR DHAR VS	// 0 //
253	WP(C)/0019502/2022	VINCENT ELECTRONICS, ROURKELA VS ROURKELA STEEL PLANT	SIDHARTHA RAY VS	// 0 //
254	WP(C)/0019503/2022	MITRABHANU PANDA VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
255	WP(C)/0019504/2022	BISWANATH PRADHAN VS STATE OF ODISHA	ASHOK PATTANAİK VS	// 0 //
256	WP(C)/0019505/2022	URMILA KAR VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
257	WP(C)/0019506/2022	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
258	WP(C)/0019507/2022	URMILA MALLICK VS	KARTIK CHANDRA TRIPATHY VS	// 0 //
259	WP(C)/0019508/2022	AJIT KUMAR MOHANTY VS STATE OF ODISHA	SUSHANTA KUMAR JETHY VS	// 0 //
260	WP(C)/0019509/2022	KAMAL LOCHAN SAMANTARAY VS INDIAN BANK, CHENNAI	NIRANJAN LENKA VS	// 0 //
261	WP(C)/0019510/2022	LALJI SINGH	DIBYAJYOTI SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0019511/2022	RATNAKAR PRADHAN	DOLAGOBINDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0019512/2022	SABITRI MAHANTA	RAJIV KUMAR MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0019513/2022	SABYASACHI MEDINRAY	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0019514/2022	KUMUD CHANRA PANDA	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0019515/2022	DR. SWAGATAM DAS	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0019516/2022	PRASANTA KUMAR PARIDA	BIJAY KUMAR BEHERA	//
		VS	VS	0
		STATE OF ORISSA		//
268	WP(C)/0019517/2022	KARTTIK @ KARTIK NAIK @ NAYAK	JUGALA KISHORE PANDA	//
		VS	VS	0
		COLLECTOR,NAYAGARH		//
269	WP(C)/0019518/2022	RUKMANI BEHERA	M.M.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0019519/2022	JITENDRA KUMAR BARIK	ANURAG MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WPCRL/0000098/2022	MANIRANI MOHANTY	RABI NARAYAN BEHERA	//0
		VS	VS	0
		STATE OF ODISHA		//
272	WPCRL/0000099/2022	GODABARI MAHARANA	NEPOLEON SAHANI	//0
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WPCRL/0000100/2022	STATE OF ODISHA TAPU @ PRASANTA DAS VS	BISWARANJAN DALAI VS	// / /0 ()
274	ABLAPL/0009372/2022	STATE OF ODISHA SURYA NARAYAN SAHOO VS	BHABANI SANKAR TRIPATHY (1) VS	// MANGALA BAG /186 /2022 ()
275	ABLAPL/0009373/2022	STATE OF ODISHA SWADESH @ SWADESH KUMAR NAYAK VS	MAHES DAS VS	// G.UDAYAGIRI /86 /2022 ()
276	ABLAPL/0009374/2022	STATE OF ODISHA MAHENDRA SUNA VS	TIKERAM MEHER VS	// RAMPUR (SONEPUR) /54 /2020 ()
277	ABLAPL/0009375/2022	STATE OF ODISHA KAILAS DAS VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR (KODALA) /287 /2022 ()
278	ABLAPL/0009376/2022	STATE OF ODISHA BIJAYA MAHAKUD VS	CHITTA RANJAN PATTNAIK VS	// PANDAPADA /76 /2022 ()
279	ABLAPL/0009377/2022	STATE OF ODISHA LIPU NAIK VS	PRASANNA KUMAR MISHRA VS	// TUMUSINGA /158 /2022 ()
280	ABLAPL/0009378/2022	STATE OF ODISHA ANANDA CHANDRA BHOI VS	GOKULANANDA SAHU VS	// GAISILET /58 /2022 ()
281	ABLAPL/0009379/2022	STATE OF ODISHA RASMI RANJAN ROUT VS	PRAKASH KUMAR MISHRA VS	// KANPUR /8 /2010 ()
282	ABLAPL/0009380/2022	STATE OF ODISHA KHIROD MAHAKUD VS	CHITTARANJAN PATTNAIK VS	// PANDAPADA /76 /2022 ()
283	ABLAPL/0009381/2022	STATE OF ODISHA SANTOSH KUMAR DALEI VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	// COLLIERY /304 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :02/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0009382/2022	KAILAS SAHU @ KAILASH SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	JONK /139 /2022 () //
285	ABLAPL/0009383/2022	PRAFULLA BARIK @ MOHAPATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BIRIDI PS /110 /2013 () //
286	ABLAPL/0009384/2022	PINTU @ KHIROD KUMAR MANSINGH VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BOLAGARH P.S. /189 /2022 () //
287	ABLAPL/0009385/2022	UTTAM KUMAR MALLICK VS STATE OF ODISHA	MONOMOY BASU VS	SAHADEV KHUNTA /159 /2022 () //
288	ABLAPL/0009386/2022	JAYANTANATH DALABEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /48 /1997 () //
289	ABLAPL/0009387/2022	SITALATA PARIDA VS STATE OF ODISHA	SESHADEV DASH VS	ANGUL TOWN /388 /2022 () //
290	ABLAPL/0009388/2022	DEBARAJ PAIKARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /133 /2022 () //
291	ABLAPL/0009389/2022	SANJAYA KUMAR KALTA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	ULLUNDA /89 /2022 () //
292	ABLAPL/0009390/2022	SUKANTA SETHI @ SUKANTA KISHORE SETHY VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	AIRPORT /186 /2022 () //
293	ABLAPL/0009391/2022	DAMAYANTI MOHANTY VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	AUL /277 /2022 () //
294	ABLAPL/0009392/2022	DAMODAR MAHAKHUD VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ANGUL TOWN /28 /2005 () //
295	ABLAPL/0009393/2022	SANTOSH KUMAR DASH	DIPTI RANJAN BHOKTA	JAGATSINGPUR /481 /2022

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FILING REPORT AS ON :02/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0009394/2022	DEEPAK @ DIPAK NAIK	AMIT KUMAR NATH	DHENKANAL TOWN /354 /2022
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0009395/2022	TAPAS KUMAR MAHARANA	HIMANSHU SEKHAR PANDA	BHAWANIPATNA TOWN /450 /2021
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0009396/2022	SANTOSH KUMAR DAS @ PANDA	JYOTIRMAYA SAHOO	KABISURYANAGAR (P.PUR) /287 /2022
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0009397/2022	BAIDHAR SAHOO	BHABANI SHANKAR DASPARIDA	JENAPUR /196 /2022
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0009398/2022	AMIT KUMAR DAS	DEEPANJALI SAHU	BRAHMANITARANG /149 /2022
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0009399/2022	BOIJAYANTA KHOSLA	SATYABRATA MOHANTY 1	MUDULIPODA /65 /2021
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0009400/2022	SANJIB KUMAR SAMAL	SATYA MOHANTY	RAIBANIA /61 /2022
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0009401/2022	AINTHA SAHU	RANJAN KUMAR NAYAK	KODALA /168 /2022
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0009402/2022	AJAYA SAMAL	AMULYA RATNA PANDA	SIMULIA /41 /2017
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0009403/2022	JAINDRA DIGAL	AMULYA RATNA PANDA	GOCHHAPADA /46 /2021
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0009404/2022	KANHA BALIYARSINGH	RABINDRA NATH PANDA	NIMAPADA /146 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0009405/2022	STATE OF ODISHA ALOK NAYAK VS	SURESH KUMAR PANDA VS	// LALBAG /167 /2022 ()
308	ABLAPL/0009406/2022	STATE OF ODISHA GANESH CHANDRA MOHANTA VS	PRABIR KUMAR RAY VS	// PATNA /143 /2022 ()
309	ABLAPL/0009407/2022	STATE OF ODISHA SANDIP KUMAR JENA VS	AMLAN SHAKTI PAUL VS	// / /0 ()
310	ABLAPL/0009408/2022	STATE OF ODISHA GOPAL AGARWAL VS	MOHIT AGARWAL VS	// / /0 ()
311	ABLAPL/0009409/2022	STATE OF ODISHA SANTILATA DAS VS	PRASANTA KUMAR SAHOO VS	// BANSADA /237 /2022 ()
312	ABLAPL/0009410/2022	STATE OF ODISHA MOHAMMED AMIN VS	JNYANANANDA PANDA VS	// GOSANINUAGAM /95 /2022 ()
313	ABLAPL/0009411/2022	STATE OF ODISHA SOUBHAGYA CHANDRA BAL VS	CHIRANJIB ROUT VS	// TALCHER TOWN /516 /2022 ()
314	ABLAPL/0009412/2022	STATE OF ODISHA DUKHABANDHU BARIK VS	CHIRANJIB ROUT VS	// SAMAL /157 /2022 ()
315	ABLAPL/0009413/2022	STATE OF ODISHA BOIJAYANTA KHOSLA VS	SATYABRATA MOHANTY (1) VS	// BORIGUMMA /31 /2020 ()
316	ABLAPL/0009414/2022	STATE OF ODISHA KUNAKANTA BHUYAN @ LUNAKANTA BHUYAN VS	SK. ZAFARULLA VS	// KONARK /156 /2022 ()
317	ABLAPL/0009415/2022	STATE OF ODISHA SANJAYA KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// MAHILA P.S.(BBSR) /92 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :02/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0009416/2022	ANATA BEHERA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	MAHILA P.S.(BBSR) /92 /2022 () //
319	ABLAPL/0009417/2022	MITHUNA @ MITHUN JENA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	KODALA /168 /2022 () //
320	ABLAPL/0009418/2022	KHAGESWAR DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	BALASORE TOWN /96 /2022 () //
321	ABLAPL/0009419/2022	SK. SABUDDIN @ SK. SABUDIN @ MALAYA @ MUNA VS STATE OF ODISHA	ABHAS MOHANTY VS	SPL.TASK FORCE /14 /2022 () //
322	ABLAPL/0009420/2022	DEEPAK @ DIPAK NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	DHENKANAL TOWN /353 /2022 () //
323	ABLAPL/0009421/2022	BRAHMANANDA PRUSTY VS STATE OF ODISHA	SANAT KUMAR DAS VS	JENAPUR /196 /2022 () //
324	ABLAPL/0009422/2022	RAKESH KUMAR JENA @ GULUA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BENTKAR (42 MOUZA) UPD CUTTACK /147 /2022 () //
325	ABLAPL/0009423/2022	PAPUN MAJHI VS STATE OF ODISHA	LALITENDU MISHRA VS	TAISARA /11 /2022 () //

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MISC CASES FILED on :02/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2022 CEREF/3/2003	MANIRAJ INDUSTRIES-MP	M/S.B.MOHANTI
2	1/2022 CEREF/3/2003	MANIRAJ INDUSTRIES-MP	M/S.B.MOHANTI
3	1/2022 CEREF/3/2003	MANIRAJ INDUSTRIES-MP	M/S.B.MOHANTI
4	1/2022 CEREF/3/2003	MANIRAJ INDUSTRIES-MP	M/S.B.MOHANTI
5	27/2022 WPCRL/78/2022	RAJU NAYAK-MP	AMITAV TRIPATHY
6	67/2022 TRPCRL/62/2022	RANA PREATAP SINGH-MP	LAXMAN PRADHAN
7	72/2022 JCRLA/12/2022	SURESH CHANDRA PADHI-MP	(MR.A.K.DAS)
8	73/2022 JCRLA/12/2022	SURESH CHANDRA PADHI-MP	(MR.A.K.DAS)
9	74/2022 JCRLA/13/2022	SURESH CHANDRA PADHY-MP	(MR.A.K.DAS)
10	75/2022 JCRLA/13/2022	SURESH CHANDRA PADHY-MP	(MR.A.K.DAS)
11	76/2022 JCRLA/10/2022	SURESH CHANDRA PADHY-MP	(MR.A.K.DAS.)
12	77/2022 JCRLA/10/2022	SURESH CHANDRA PADHY-MP	(MR.A.K.DAS.)
13	78/2022 JCRLA/11/2022	SURESH CHANDRA PADHY-MP	(MR.A.K.DAS)
14	79/2022 JCRLA/11/2022	SURESH CHANDRA PADHY-MP	(MR.A.K.DAS)
15	80/2022 JCRLA/14/2017	SARAT MUNDA-MP	MISS MOHESWATA SAHOO
16	186/2022 RVWPET/177/2022	PRADEEP KUMAR MOHARANA-MP	ADV.
17	187/2022 RVWPET/156/2022	M/S.MAA KALIKA BHANDAR-MP	SOUMYA MISHRA
18	203/2022 CONTC/1090/2018	MAHENDRA KU.JENA-MP	M/S PRAFULLA KU. MOHAPATRA, S.K.NATH, K.GHOSH
19	228/2022 RPFAM/164/2022	TRILOCHAN PRADHAN-MP	ANAM CHARAN PANDA
20	229/2022 RPFAM/164/2022	TRILOCHAN PRADHAN-MP	ANAM CHARAN PANDA
21	230/2022 RPFAM/235/2018	SHISHIR KU.DASH-MP	M/S.BIBHUTI BHUSAN CHOUDHURY
22	231/2022 RPFAM/166/2022	SRIBACHHA RANA-MP	BHABANI SHANKAR DASPARIDA
23	232/2022 RPFAM/166/2022	SRIBACHHA RANA-MP	BHABANI SHANKAR DASPARIDA
24	259/2022 CRLMP/1570/2022	AMIYA PRASAD MISHRA-MP	DAYANANDA MOHAPATRA
25	260/2022 CRLMP/1337/2022	LABANYABATI SAHU-MP	SUBHRANSU BHUSAN MOHANTY
26	288/2022	LOKANATH SUNA-MP	

27	WPC(OA)/174/2011 313/2022 TRP(C)/277/2022	GADILI JAMUNA RANI@G.YAMUNA RANI-MP	SOUBHAGYA KUMAR DASH
28	314/2022 TRP(C)/278/2022	BIJAYA LAXMI MOHAPATRA-MP	GAJENDRANATH ROUT
29	315/2022 TRP(C)/279/2022	SAMIR RANJAN BEHURA-MP	RABI NARAYAN MOHANTY
30	452/2022 FAO/274/2022	REGIONAL MANAGER(T.P HUB),M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MOHANTY
31	453/2022 FAO/262/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
32	454/2022 FAO/264/2022	M/S. UNITED INDIA INSURANCE CO. LTD-MP	BIJOY DASMOHAPATRA
33	455/2022 FAO/526/2020	PRADIPTA KUMAR DAS-MP	SAMEER KUMAR DAS
34	481/2022 CRLREV/373/2021	GOURANGA BHUE-MP	
35	482/2022 CRLREV/380/2021	ANANTA BAHABAL KATUAL-MP	
36	483/2022 CRLREV/357/2022	RAKESH SINGH-MP	PRASANTA KUMAR SATAPATHY
37	767/2022 CMP/697/2022	JAGANNATH NATH-MP	SISIR KUMAR PUROHIT
38	768/2022 CMP/698/2022	PREM KUMAR-MP	LALIT KUMAR MAHARANA
39	770/2022 CMP/699/2022	TANMAYA DAS-MP	SOURAV SUMAN BHUYAN
40	771/2022 CMP/701/2022	BHABANI PARIDA-MP	VIVEKANANDA JENA
41	772/2022 CMP/1076/2019	SNEHALATA SHARMA-MP	PRASANTA KUMAR MOHANTY
42	799/2022 MACA/980/2013	-MP	
43	800/2022 MACA/200/2022	KRUSHNA PADA GHADAI-MP	K.C.NAYAK
44	801/2022 MACA/203/2022	SABITRI BEHERA-MP	K.C.NAYAK
45	802/2022 MACA/444/2018	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE CO. LTD.-MP	MR. PRAM PRATAP DAS
46	803/2022 MACA/394/2021	THE MANAGER LEGAL, HDFC ERGO G.I.CO. LTD.-MP	ADAM ALI KHAN
47	804/2022 MACA/389/2022	ORIENTAL INSURANCE CO.L.T.D-MP	SOMNATH ROY
48	805/2022 MACA/1027/2017	MANAGER CLAIMS T.P.CELL,M/S.NATIONAL INSURANCE CO. LTD.-MP	MOH. Y. NARAYAN SINGH
49	819/2022 RSA/181/2011	BHAGABATI HOTA-MP	M/S. P.K.RATH
50	820/2022 RSA/183/2022	SAYAD SADIK HOSEN-MP	SAMIR KUMAR MISHRA
51	988/2022 ABLAPL/8258/2022	SUTANU BHUSAN SWAIN-MP	
52	989/2022 ABLAPL/4704/2020	PADMABATI MALLIK-MP	
53	990/2022 ABLAPL/15709/2020	RAJESH ALIAS RAJAESH RAM-MP	
54	991/2022 ABLAPL/552/2020	SATYABRATA KAR-MP	
55	992/2022 ABLAPL/2149/2021	DHIREN KUMAR NANDA-MP	
56	993/2022 ABLAPL/6845/2022	PRATAP KUMAR SETHI-MP	
57	994/2022 ABLAPL/8145/2020	SIDHARTHA SANKAR DASH @ CHINTU-MP	

58	995/2022 ABLAPL/2/2022	SUSANT ROUT-MP	
59	996/2022 ABLAPL/5539/2022	BIBHUTI BHUSAN NANDA-MP	
60	997/2022 ABLAPL/7027/2022	SANDEEP KUMAR TARAI-MP	
61	1171/2022 CRLA/612/2022	RABINDRA BEHERA-MP	BHABANI SHANKAR DASPARIDA
62	1172/2022 CRLA/612/2022	RABINDRA BEHERA-MP	BHABANI SHANKAR DASPARIDA
63	1173/2022 CRLA/569/2022	SANJAY SAMANTRAY-MP	DEVASHIS PANDA
64	1174/2022 CRLA/613/2022	PRAMILA JENA-MP	ARIJEET MISHRA
65	1175/2022 CRLA/613/2022	PRAMILA JENA-MP	ARIJEET MISHRA
66	1176/2022 CRLA/467/2022	RATAN NAIK-MP	RAMAKANTA PATTANAIAK
67	1177/2022 CRLA/614/2022	MANOJ KUMAR BEURA-MP	PULAKESH MOHANTY
68	1178/2022 CRLA/614/2022	MANOJ KUMAR BEURA-MP	PULAKESH MOHANTY
69	1179/2022 CRLA/11/2004	SARATHI MOHAPATRA-MP	M/S.RAM PR.MOHAPATRA, M/S.BIJAYA KUMAR RAG
70	1180/2022 CRLA/616/2022	KESHAB KUMAR TURE-MP	AMULYA RATNA PANDA
71	1181/2022 CRLA/616/2022	KESHAB KUMAR TURE-MP	AMULYA RATNA PANDA
72	1182/2022 CRLA/180/2016	MATHU MAJHI-MP	M/S.DEEPALI MOHAPATRA
73	1183/2022 CRLA/617/2022	BHIMA KAIBARTA-MP	SATYA NARAYAN MISHRA
74	1184/2022 CRLA/617/2022	BHIMA KAIBARTA-MP	SATYA NARAYAN MISHRA
75	1376/2022 BLAPL/5962/2021	CHANDRA PANGI-MP	MANORANJAN PADHY
76	1377/2022 BLAPL/7438/2022	SITARAM BINDHANI-MP	SURYAKANTA DWIBEDI
77	1378/2022 BLAPL/7441/2022	SANY NAYAK-MP	MANAS RANJAN KHATUA
78	1379/2022 BLAPL/11454/2021	PITABASA RANA-MP	JUGALA KISHORE PANDA
79	1380/2022 BLAPL/4515/2021	TIRTHARAJ SAGAR-MP	SAGARIKA SAHOO
80	1381/2022 BLAPL/9971/2021	ULLA @ LALU BEHERA-MP	SARAT KUMAR JENA
81	1382/2022 BLAPL/4651/2022	KALIA @ ARTABANDHU PRADHAN-MP	PRAKASH KUMAR BEURA
82	1383/2022 BLAPL/3134/2022	KRUSHNA KEDRAKA-MP	BUDHIRAM DAS
83	1384/2022 BLAPL/8224/2021	GOPAL KRISHNA SAHU-MP	KAJOL SAHU
84	1668/2022 CRLMC/1760/2022	CHAMPAMANI PANDA-MP	DIPAK RANJAN DEY
85	1669/2022 CRLMC/1247/2022	ALA BEHERA@DHARMANANDA BARIK-MP	
86	1670/2022 CRLMC/1900/2021	ARATI MODI-MP	DEBARAJ MOHANTY
87	1671/2022 CRLMC/2101/2022	RATNAKAR JENA-MP	DHARMENDRA SETHY
88	1672/2022 CRLMC/1187/2022	SUMANTA SAHU-MP	PRADEEP KUMAR PANDA
89	1673/2022	INAL ISWAR-MP	DEBASIS SAHOO

90	CRLMC/2103/2022 1674/2022	SOUMYA RANJAN SWAIN@RAJA-MP	SAMVIT MOHANTY
91	CRLMC/2105/2022 1675/2022	AJAY KRISHNA BOSE-MP	DEBARAJ MOHANTY
92	CRLMC/2110/2022 2577/2022	RADHAKANTA PANI-MP	BHAGABAN BEHERA
93	WA/1043/2022 2578/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
94	WA/1041/2022 2579/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
95	WA/1041/2022 2580/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
96	WA/1041/2022 2581/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
97	WA/1042/2022 2582/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
98	WA/1042/2022 2583/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
99	WA/1044/2022 2584/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
100	WA/1044/2022 2585/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
101	WA/1044/2022 2586/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
102	WA/1045/2022 2587/2022	STATE OF ODISHA-MP	CHOUDHURY SATYAJIT MISHRA, AGA
103	WA/1045/2022 2588/2022	STATE OF ODISHA-MP	CHOUDHURY SATYAJIT MISHRA, AGA
104	WA/1045/2022 2589/2022	STATE OF ODISHA-MP	CHOUDHURY SATYAJIT MISHRA, AGA
105	WA/233/2015 2590/2022	INSTITUTE OF CHARTERED ACCOUNTS-MP	M/S.SANJEEV UDAGATA
106	WA/233/2015 2591/2022	INSTITUTE OF CHARTERED ACCOUNTS-MP	M/S.SANJEEV UDAGATA
107	10381/2022	USHARANI DAS-MP	SANGRAM KUMAR SINGH
108	WP(C)/19394/2022 10382/2022	JASMITA GARNAYAK-MP	SANGRAM KUMAR SINGH
109	WP(C)/19395/2022 10383/2022	THE WORKING PLANS OFFICER,ANGUL-MP	M/S.H.K.MUND
110	WP(C)/20272/2017 10384/2022	SWAPNARANI PANDA-MP	SANGRAM KUMAR SINGH
111	WP(C)/19396/2022 10385/2022	SAROJ KUMAR MOHANTY-MP	SANGRAM KUMAR SINGH
112	WP(C)/19397/2022 10386/2022	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY KIIT	SMHARTHAR RAY
113	WP(C)/17972/2022 10387/2022	MANASWINI MAHABHOI-MP	SANGRAM KUMAR SINGH
114	WP(C)/19398/2022 10388/2022	PRADEEP KUMAR SINHA-MP	BIRAJA PRASANNA DAS
115	WP(C)/19399/2022 10389/2022	BABUNI GOCHHAYAT-MP	
116	WP(C)/13601/2022 10390/2022	BISWAMBHAR DAS-MP	BICHITRA NARAYAN SATAPATHY
117	WP(C)/19410/2022 10391/2022	SK. ABDUL RIHAN-MP	RANJIT MOHANTY
118	WP(C)/19414/2022 10392/2022	DAYAN SHA-MP	SIDDHARTH PRASAD MISHRA
119	WP(C)/19417/2022 10393/2022	MANOJ KUMAR SAHOO-MP	KRISHNA CHANDRA SAHU
120	WP(C)/19418/2022 10394/2022	GIRIDHARI SAHU-MP	KSHITISH KUMAR MOHAPATRA
	WP(C)/19419/2022		

121	10395/2022 WP(C)/19420/2022	SASMITA NAYAK-MP	B.SATAPATHY
122	10396/2022 WP(C)/19421/2022	SWAPNA MOHANTY-MP	BIBEKANANDA BHUYAN
123	10397/2022 WP(C)/18732/2022	PARESH KUMAR PANDA-MP	SUKANTA KUMAR DALAI
124	10398/2022 WP(C)/19423/2022	JAGANNATH NAYAK-MP	RANJAN KUNAR ROUT
125	10399/2022 WP(C)/19422/2022	SHREE JAGANNATH WOMENS HIGHER SECONDARY SCHOOL, MINESWARA-MP	HOSAINI MISHRA-MP
126	10400/2022 WP(C)/19372/2022	PRANATI CHINHARA-MP	SHIVSANKAR MOHANTY
127	10401/2022 WP(C)/19426/2022	M/S MAA CHANDI STONE CRUSHING, JAJPUR-MP	ARUN KUMAR BUDHIA
128	10402/2022 WP(C)/18732/2022	PARESH KUMAR PANDA-MP	SUKANTA KUMAR DALAI
129	10403/2022 WP(C)/19431/2022	SK.ANSWAR ALI-MP	AMIT PRASAD BOSE
130	10404/2022 WP(C)/19374/2022	M/S. NAYAGARH COOPERATIVE SUGAR INDUSTRIES LTD, DENABARA-MP	DEBENDRA KUMAR DWIBEDI
131	10405/2022 WP(C)/5005/2021	ABINASH BAG-MP	SHASHI BHUSAN JENA
132	10406/2022 WP(C)/19434/2022	ABHAYA KUMAR MOHANTY-MP	PRABHAT KUMAR DAS
133	10407/2022 WP(C)/19440/2022	RABINDRA KUMAR PRADHAN-MP	KRISHNA CHANDRA SAHU
134	10408/2022 WP(C)/19443/2022	MAHENDRANATH PRADHAN-MP	JYOTIRMAY GUPTA
135	10409/2022 WP(C)/19445/2022	SAMBHUNATH PARIDA-MP	AMITAV DAS
136	10410/2022 WP(C)/14717/2022	SOUMYAJIT CHAMPATI-MP	PRAFULLA KUMAR RATH
137	10411/2022 WP(C)/19446/2022	SAMILATA PRADHAN-MP	AMITAV DAS
138	10412/2022 WP(C)/19448/2022	NIRANJAN BHUYAN-MP	KRISHNA CHANDRA SAHU
139	10413/2022 WP(C)/34400/2021	ASHISH KUMAR-MP	SASWAT DAS
140	10414/2022 WP(C)/19452/2022	DIPTIMAYEE JENA-MP	PRAFULLA KUMAR RATH
141	10415/2022 WP(C)/12637/2022	AKSHYA KUMAR SAHOO-MP	SITANSHU KUMAR DEY
142	10416/2022 WP(C)/16536/2011	DHRUBA CH.TARAI-MP	
143	10417/2022 WP(C)/9594/2022	BINOD BIHARI NAYAK-MP	SATYA SHIVA DASH
144	10418/2022 WP(C)/30828/2020	MANORANJAN MALLICK-MP	BISWABIHARI MOHANTY
145	10419/2022 WP(C)/16374/2019	DR.MEERA VISWAVANDYA-MP	M/S.SUSANTA KUMAR DASH
146	10420/2022 WP(C)/16374/2019	DR.MEERA VISWAVANDYA-MP	M/S.SUSANTA KUMAR DASH
147	10421/2022 WP(C)/19478/2022	AJAY AGRAWAL-MP	SRIJAY KUMAR BARAL
148	10422/2022 WP(C)/19474/2022	PABAN KUMAR JAIN-MP	SIDHARTHA RAY
149	10423/2022 WP(C)/14889/2022	MONORANJAN PRADHAN-MP	KOUSIK ANANDA GURU
150	10424/2022 WP(C)/19494/2022	SANATAN SAHOO-MP	MD. GOLAM MADANI
151	10425/2022 WP(C)/19492/2022	BISWAMBAR BEHERA-MP	BISWABIHARI MOHANTY
152	10426/2022	ROSHAN KUMAR BARAL-MP	UMA CHARAN MISHRA

153	WP(C)/1365/2022 10427/2022	AMIT KUMAR SAHOO-MP	SATYA RANJAN PATI
154	WP(C)/19495/2022 10428/2022	MANOJ KUMAR SAMAL-MP	KUNAL KUMAR SWAIN
155	WP(C)/19498/2022 10429/2022	JITENDRA KUMAR SAHOO-MP	GOURI MOHAN RATH
156	WP(C)/14720/2022 10430/2022	ASHISAN XESS-MP	RAHUL MOHANTY
157	WP(C)/19500/2022 10431/2022	BHUPEN KUMAR NAYAK-MP	DEBENDRA KUMAR DHAR
158	WP(C)/19501/2022 10432/2022	BISWANATH PRADHAN-MP	ASHOK PATTANAIAK
159	WP(C)/19504/2022 10433/2022	VINCENT ELECTRONICS, ROURKELA-MP	SIDHARTHA RAY
160	WP(C)/19502/2022 10434/2022	URMILA KAR-MP	SATYABRATA SENAPATI
161	WP(C)/19505/2022 10435/2022	AJIT KUMAR MOHANTY-MP	SUSHANTA KUMAR JETHY
162	WP(C)/19508/2022 10436/2022	KAMAL LOCHAN SAMANTARAY-MP	NIRANJAN LENKA
163	WP(C)/19509/2022 10437/2022	DILLIP KUMAR ROUT-MP	ABHISHEK MOHANTY
164	WP(C)/13092/2019 10438/2022	LAXMIDHAR SAHOO-MP	M/S.GAUTAM MISRA
	WP(C)/1779/2018		